

**Australia offered credit and technical know-how for development of power sector**

8140. SHRI JAGDISH TYTLER: Will the Minister of ENERGY be pleased to state:

(a) whether Government of Australia has offered credit and technical know-how for the development of the power sector in the country;

(b) if so, the details thereof; and

(c) whether any schemes have been identified in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) and (c). Does not arise.

**Jobs to Displaced and Local Persons in ECL, CCL and BCCL**

8141. SHRI BHOGEN德拉 JHA: Will the Minister of ENERGY be pleased to state:

(a) whether a meeting presided over by the Chief Minister of Bihar had been held in the Secretariat Conference Hall, Patna, participated in, among others, by the Chairman-cum-Managing Director of the E.C.L., C.C.L. and B.C.C.L. which discussed the problems of jobs for the displaced and local persons in and around various collieries; and

(b) if so, the decisions or conclusions arrived at in the meeting and the steps for their implementation?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) Yes, Sir.

(b) In the meeting, Chief Minister of Bihar expressed a desire that one member of each family whose land is acquired should be given employment by coal companies irrespective of the area acquired. The coal companies have, however, expressed difficulties in acceding to this request in view of the availability of a limited number of vacancies.

**Facilities and preferences to small newspapers in Indian Language**

8142. SHRI BHOGEN德拉 JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the facilities and preferences given to small newspapers in Indian languages, particularly, news-weeklies and dailies, with regard to newspaper quota, advertising facilities, tax-exemption journalistic facilities etc; and

(b) how many monthlies, weeklies or dailies in Indian languages, other than those named under Eighth Schedule of the Constitution, are getting those facilities and what is their language wise list, including those having appeared and collapsed without getting even the formal and normal facilities during the last 10 years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) As in Statement—I.

(b) Facilities detailed in Annexure-I are made available to all such dailies, weeklies and monthlies in Indian languages, whether named in the Eighth Schedule or otherwise, as ask for the same. However, because of Government's earnestness to extend more and more facilities to these newspapers, these facilities kept on improving over the years. Language-wise numbers of such newspapers, other than those named in the Eighth Schedule, as were entitled for receiving these facilities during the last 10 years are detailed in Statement-II. However, the closure of a newspaper due to unavailability of formal and normal facilities from the Government has not come to notice.

**Statement—I**

The Government have been extending certain facilities/concessions in the matter of release of Government